## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/182/2016

NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others

NAME OF THE RESPONDENT(S)

: M/s CIGFIL Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

RIVIDIAM SHANKAIZ ADV. For Pelifoners Rividlya Shankor

2.

Paritora Venkaliswaran

Jor

Thenyambak Kannan Councils for

R2. R3

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner stated that talks between the parties for settlement are in progress and prayed time for reporting the final outcome of the same. Time extended at request. Put up on 20.09.2017 at 10.30 A.M.

Member (Judicial)

bc